

The plant load factor of thermal stations during April to November, 1985 was 50.3 per cent as against 45.9 per cent in the corresponding period of last year.

#### Misappropriation of KVIC Funds

\*427. SHRI V. SOBHANADREESWARA RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether his attention has been drawn to the news item captioned "Misappropriation of KVIC Funds" appearing in Indian Express of 18 November, 1985;

(b) if so, whether it is a fact that loans and subsidies of Rs. 50 lakhs drawn by Vidyavanam Trust from K.V.I.C. were misappropriated and diverted to other business; and

(c) the reaction of Government thereon and the action taken against the trust ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) and (c). Khadi and Village Industries Commission have been providing loans and grants to Vidyavanam Public Trust for development of khadi and village industries. As on 31.3.85, Vidyavanam Trust has been advanced Rs. 41.48 lakhs as loan by the KVIC. The Trust has also been provided Rs. 3.56 lakhs as grant. The Audit Party deputed by the Commission to look into the working and accounts of the Trust do not discover any misappropriation of funds. It however mentions in its report that out of the aforesaid amount of Rs. 41.48 lakhs as loan advanced by KVIC to the Trust about Rs. 23 lakhs have been utilised by the Trust on items different from those for which loans were specifically sanctioned but still on khadi and village industries items listed in the Schedule to the KVIC Act and thus within the approved activities of the Commission under the Act.

#### Machinery for Controlling Adulteration of Petroleum Products

\*428. SHRI I. RAMA RAI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is any machinery to control the adulteration of the petroleum and its by-products; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Officers of the oil marketing companies make regular as well as random inspections of petrol/diesel retail outlets, LPG distributorships and SKO/LDO dealerships. Joint teams of the companies also make such inspections and, where necessary, samples are taken for tests. In appropriate cases, action is taken under the Marketing Discipline Guidelines. Officers of State Departments of Civil Supplies also make inspections with a view to checking adulteration.

#### Import of 6 APA

4246. SHRI MANVENDRA SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) the credit period obtained by the canalising agency for import of 6 APA order-wise during the last two years;

(b) the amount of bank commission etc. saved order-wise by the canalising agency in the imports of 6 APA where direct credit was obtained without bank formalities against these orders during the last two years;

(c) whether the saving thus effected has been passed on to the consumers by way of reduction in the prices of the drugs and drug intermediates;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) The credit period on the contracts entered into by State Trading Corporation, the canalising agency, for import of 6 APA varied from 60 to 120 days.

(b) State Trading Corporation have informed that the amount of bank commission etc. saved in the imports of 6-APA is small.